

(6)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/431/ (IB)/2017  
NAME OF THE PETITIONER(S) : SSA & COMPANY  
NAME OF THE RESPONDENT(S) : NAG YANG SHOES PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1)	M. SANUTEETHA For. T. P. Prabalakaran	Counsel for Respondent	M. Sanyal 7/8/17
2)	T. Anusuya. For. S. Parthasarathy.	Counsel for Petitioner	T. Anusuya 7/8/17

ORDER

Counsels for both the parties present. Counsel for Respondent prayed for time for submission of final arguments. Put up on **08.08.2017** at **10.30 A.M.**

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)